CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Contempt Petition No.181/00140/2017 in Original Application No.181/01008/2016

Friday, this the 2nd day of March, 2018

CORAM:

HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Farzana Mohammed A, D/o.Mohammed T, Now residing at Adduge, Rammedu Village, Minicoy, U.T of Lakshadweep – 682 559.

...Petitioner

(By Advocate – Mr. Aashique Akthar Hajjigothi)

Versus

- 1. Farook Khan, Administrator, Union Territory of Lakshadweep, Kavarathi – 682 555.
- Dr.Mohammed Aslam,
 The Director of Health Services,
 Directorate of the Health Services,
 Union Territory of Lakshadweep,
 Kavarathi 682 555.

...Respondents

(By Advocate – Mr.S.Manu)

This Contempt Petition having been heard on 2.3.2018, the Tribunal on the same day delivered the following:

ORDER (Oral)

Per: HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER

Learned counsel for the petitioner submitted that Contempt Petition can be closed as the order of this Tribunal has been complied with. Accordingly, the Contempt Petition is closed. Notices shall stand discharged.

(Dated this the 2nd day of March 2018)

(E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER (U.SARATHCHANDRAN) JUDICIAL MEMBER

<u>List of Annexures in C.P.No.181/140/2017 in O.A.No.181/1008/2016</u>

1.	Annexure P-1 -	True copy of the order in O.A.No.1008/2016
dated	18.8.2017 of the Hon'b	ole Tribunal.